CIRCULATION DATES FOR PRAECIPE RECEIVED ON 01/07/2025 CORAM: JUSTICE MADHAV J. JAMDAR [COURT ROOM NO.19]

SR. NO.	CASE NUMBER	NAME OF ADVOCATE	CIRCULATION DATE	REMARKS
1.	Anticipatory Bail Application No.1975 of 2023	Siddhi Bhosale	03/07/2025	
2.	Cr. Bail Application No442 of 2025	Amit Icham	04/07/2025	
3.	Cr. Revision Application No.06 of 2025	Mrunal A. Bhide	14/07/2025	
4.	Cr. Revision Application No.137 of 2020	Rizwan Merchant & Associates	11/07/2025	
5.	Cr. Application (St) No.220 of 2019	Shrikrishna R. Ganbavale		Please check assignment
6.	Cr. Application No.315 of 2025	Ghanshyam Mishra		Please check assignment
7.	Cr. Application No.229 of 2025	Ghanshyam Mishra		Please check assignment
8.	Cr. Application No.556 of 2025	Umesh Kumar		Please check assignment
9.	Cr. Application No.550 of 2025	Saili N. Dhuru	15/07/2025	
10.	Cr. Writ Petition No.2776 of 2024	Avinash B. Patil	11/07/2025	
11.	Cr. Writ Petition (St) No.8718 of 2024	Lakshmi Raman	14/07/2025	
12.	Cr. Writ Petition No.3521 of 2024	Karthik Rajashekhar	10/07/2025	
13.	Cr. Writ Petition No.1214 of 2025	Kinnari Mehta	18/07/2025	
14.	Cr. Writ Petition No.3484 of 2023	Fortis India Law	11/07/2025	
15.	Cr. Writ Petition No.2533 of 2025	Shivani T. Wadnere	10/07/2025	
16.	Cr. Writ Petition (St) No.16025 of 2024	Preet J. Chheda	08/07/2025	
17.	Second Appeal No.17 of 2006	Abhijit P. Kulkarni	16/07/2025	For direction
18.	Second Appel No.469 of 2023	Satyajeet P. Dighe	23/07/2025	For direction
19.	Second Appeal No.557 of 2002	Sameer Tendulkar	23/07/2025	For direction
20.	Interim Application No.1715 of 2024 in Second Appeal No.118 of 2024	V. A. Gangal	28/07/2025	
21.	Interim Application (L) No.21760 of 2025 in Second Appeal (L) No.21758 of 2025	B. K. Barve & Co.	22/07/2025	
22.	Second Appeal No.560 of 2024	G. B. Pawar	22/07/2025	
23.	Interim Application (St) No.21995 of	Mahendra Agavekar	14/07/2025	

	2025 in Second Appeal No.253 of			
	2025 In Second Appear No.255 of 2020			
24.	Interim Application (St) No.12626 of 2025 in Second Appeal No.253 of 2020	Mahendra Agavekar	14/07/2025	
25.	Interim Application (St) No.10961 of 2025 in Second Appeal No.253 of 2020	Mahendra Agavekar	14/07/2025	
26.	Second Appeal No.435 of 2024	Sandeep R. Waghmare	14/07/2025	
27.	Second Appeal No.447 of 2015	Nitesh S. Nevshe	29/07/2025	
28.	Second Appeal No.735 of 2022	Avinash B. Patil	28/07/2025	
29.	Interim Application (St) No.21333 of 23025 in Second Appeal No.4 of 2015	Saurabh Oka	22/07/2025	
30.	Interim Application (St) No.1858 of 2025 in Second Appeal No.620 of 2004	Brijesh Shukla	02/07/2025	For restoration
31.	Interim Application No.1370 of 2025 in Second Appeal No.99 of 2025	Nikhil G. Hire	29/07/2025	
32.	Second Appeal No.12 of 2022	Priya Patil	16/07/2025	For direction
33.	Second Appeal No.522 of 2007 with Civil Application No.902 of 2007	Dilip Bodake	23/07/2025	For direction
34.	Second Appeal No.149 of 2018 with Civil Application No.1047 of 2015	Dilip Bodake	21/07/2025	
35.	Interim Application (St) No.13656 of 2025 with Interim Application (st) No.13658 of 2025 with Interim Application (St) No.13660 of 2025 with Interim Application (St) No.13661 of 2025 in Second Appeal No.1082 of 2004	Dilip Bodake	15/07/2025	
36.	Interim Application No.7021 of 2025 in Civil Application No.209 of 2019 with Civil Application No.210 of 2019 with Second Appeal No.10575 of 2017	Bhushan A. Walimbe	22/07/2025	
37.	Interim Application No.3686 of 2025 in Second Appeal No.27201 of 2024	Narayan G. Rokade	22/07/2025	
38.	Interim Application No.6989 of 2025 in Second Appeal No.281 of 2025	Sachin K. Hande	07/07/2025	
39.	Interim Application No.7230 of 2024 and Interim Application (St) No.21780 of 2025 in Second Appeal No.363 of 2011	Rohit D. Joshi	09/07/2025	For direction
40.	Interim Application No.11619 of 2024	Sandeep R. Mishra	08/07/2025	

	in Second Appeal (St) No.21483 of 2024			
41.	Second Appeal No.403 of 2024	Rahul P. Sagar	07/07/2025	
42.	Civil Application No.342 of 2019 in Second Appeal No.183 of 2019	Sandeep R. Mishra	22/07/2025	
43.	Second Appeal (St) No.3031 of 2018	Sandeep R. Mishra	21/07/2025	
44.	Second Appeal No.501 of 2022	Sachin R. Pawar	22/07/2025	
45.	Second Appeal No.686 of 2024	Jaydeep Deo	07/07/2025	
46.	Interim Application No.1263 of 2025 in Cr. Appeal No.1407 of 2023	Sushant J. Tayade & Associates	10/07/2025	
47.	Cr. Appeal (St) No.13258 of 2025	Aniket U. Nikam	11/07/2025	
48.	Cr. Appel No.662 of 2025 along with Interim Application No.2278 of 2025	Prashant S. Bhavake	10/07/2025	
49.	Civil Writ Petition (St) No.17683 of 2025	Akshay A. Deshmukh		Please check assignment
50.	Second Appeal No.758 of 2013	Anjana S. Patel	16/07/2025	
51.	Second Appeal (St) No.3359 of 2025	Pramod N. Joshi	02/07/2025	

1. Due to paucity of time, the matters on daily Board dated 1st July, 2025 from

Sr. Nos.29 to 131 (except Sr. Nos. 31, 57, 112) are adjourned as follows:

Sr. Nos.	Adjourn to
29-35	14/07/2025
36-41	15/07/2025
42-44	02/07/2025
45-55	15/07/2025
56-65	21/07/2025
66-76	22/07/2025
77-87	14/07/2025
88-100	15/07/2025
101-115	21/07/2025
116-131	22/07/2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until next date.